GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 750 ANSWERED ON 24TH JULY, 2025

DECLARING OF ROADS AS NATIONAL HIGHWAY

†750. SHRI AMRA RAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the criteria for declaring a road as a National Highway;
- (b) the reasons for not declaring the Kotputli–Sikar–Khud–Losal–Nagaur road as a National Highway; and
- (c) whether the Government had earlier given in-principle approval for the said road and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) State roads, including State Highways (SHs), are declared as National Highways (NHs) from time to time on the basis of well-established broad principles, including:
 - i. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, nonmajor ports, large industrial centers or tourist centers.
 - ii. Roads having important strategic requirement in hilly and isolated area.
 - iii. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.

- iv. Roads which help in opening up large tracts of backward area and hilly region.
- v. Roads contributing towards achievement of National Highways grid of 100 km.
- vi. Synergy with PM GatiShakti National Master Plan (NMP).
- (b) and (c) Government receives proposals from various State Governments / UTs, including from the State of Rajasthan, from time to time, for declaration / upgradation of State roads as new NHs. Decisions are taken based on the broad principles of declaration of NHs, requirement of connectivity, traffic density, inter-se priority and synergy with PM GatiShakti National Master Plan (NMP).

Stretch from Udaipurwati-Sikar-Khud-Losal-Nagaur of Kotputli-Sikar-Khud-Losal-Nagaur road in the State of Rajasthan was approved In-Principle as NH. At present, declaration of Kotputli-Sikar-Khud-Losal-Nagaur road in the State of Rajasthan as NH is not under consideration.
